

IN THE INCOME TAX APPELLATE TRIBUNAL
“B” BENCH : BANGALORE

BEFORE SHRI N.V. VASUDEVAN, VICE PRESIDENT
AND SHRI CHANDRA POOJARI, ACCOUNTANT MEMBER

ITA Nos.2213 & 2214/Bang/2019
Assessment years : 2010-11 & 2011-12

Kumbalgodu Alloy Steel Castings Pvt. Ltd. (Defunct), Represented Dr. Arun M. Rao, No.421/7, 2 nd Main Road, Amarjyothi Nagar, Vijaynagar, Bangalore – 560 040. PAN: AABCK 5194P	Vs.	The Deputy Commissioner of Income Tax, Circle 4(1)(1), Bangalore.
APPELLANT		RESPONDENT

Appellant by	:	Shri C. Ramesh, CA
Respondent by	:	Shri Priyadarshi Mishra, Addl.CIT(DR)(ITAT), Bengaluru.

Date of hearing	:	28.10.2021
Date of Pronouncement	:	28.10.2021

ORDER

Per Chandra Poojari, Accountant Member

These appeals by the assessee are directed against the separate orders dated 02.08.2019 of the CIT(Appeals)-4, Bengaluru for the assessment years 2010-11 & 2011-12.

2. At the time of hearing of the appeals, the Id. AR submitted that *ex parte* orders were passed by the CIT(Appeals) without sufficient opportunity to the assessee and prayed that one more opportunity may be provided to the assessee to present its case before the CIT(Appeals). We accept the

prayer of the Id. AR and restore the appeals to the file of the CIT(Appeals) with a direction to provide another opportunity of hearing to the assessee and decide the appeals afresh.

3. In the result, the appeals by the assessee are treated as allowed for statistical purposes.

Pronounced in the open court on this 28th day of October, 2021.

Sd/-
(N.V. VASUDEVAN)
VICE PRESIDENT

Sd/-
(CHANDRA POOJARI)
ACCOUNTANT MEMBER

Bangalore,
Dated, the 28th October, 2021.

/Desai S Murthy /

Copy to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.

By order

Assistant Registrar
ITAT, Bangalore.